

Subject: **Reply of East Central Railway - HQ Un it - for Draft Telecommunication Tariff (Sixty-Fifth Amendment) Order, 2020** Date: 03/03/20 01:39 PM
To: Kaushal Kishore <advfea1@traf.gov.in> From: SSTETELE ECR <sstetele@ecr.railnet.gov.in>
Cc: "Rakesh Ranjan, CCE/ECR" <cce@ecr.railnet.gov.in>, rksrivastava ECR <dycstehq@ecr.railnet.gov.in>

Respected sir,

On the subject matter, the reply of East Central Railwat- HQ Unit/ Hajipur is as under:

The SMS system is being used on extensive basis in Railways and some of the applications using SMS for normal day-to-day working is as under:

- (1) Information on working/ failures of different systems over different departments on regular 8 hourly and also on as and when required basis.
- (2) Issuing various alerts and information/ directives on emergencies like accidents, derailments and other matters of disaster management.
- (3) Passing on information to officials (of different levels) on any specific occasions.
- (4) Monitoring of working of different equipments.
- (5) Other information to staff/ officers in regard to guidelines issued by safety directorates of Railways.
- (6) Propagating directives of GOI regarding saving of electricity, maintaining hygiene/ cleanliness, etc.

All above are directly/ indirectly related to safe running of trains (which is prime objective) along with safety of passengers and Railway property. Hence, it will be imperative to have more limit of SMS per day.

Reagrds
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